

officers recently considered by the Departmental Promotion Committee for the Junior Administrative Grade (Junior Scale) of the Central Information Service it was observed that there was a procedural defect in reviewing/counter signing the confidential reports of certain officers. These facts have been brought to the notice of the Union Public Service Commission whose advice in the matter is awaited. No enquiry has been initiated, nor do Government feel the need for any such enquiry.

Persons Deported from Eastern States to Pakistan on Charges of Espionage

2478. SHRI BIRENDER SINGH RAO: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of persons deported from Assam, West Bengal and other Eastern States to Pakistan during the last three years on charges of espionage; and

(b) the total number of such persons who have been arrested from 1st March, 1971 to 15th November, 1971 after the illegal entry into India and the action being taken against them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and (b). One person from Assam and 7 from Meghalaya, arrested on suspicion of being Pak spies were deported to Pakistan, during the last 3 years. None of them were found to have re-entered during the period from 1st March to 15th November, 1971.

No person was deported from Bihar, Manipur and Nagaland.

Information in respect of West Bengal and NEFA is awaited and will be laid on the Table of the House.

भारत में प्रदर्शित अपराध वृत्ति को बढ़ाने वाली विदेशी फिल्मों का प्रभाव

2479. श्री हरी सिंह : क्या सुब... और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जनवरी, 1970 से नवम्बर, 1971 तक के समय में भारत में प्रदर्शित की जाने वाली विदेशी फिल्मों में से 95 प्रतिशत फिल्में अपराध वृत्ति को बढ़ावा देने वाली थीं; और

(ख) यदि हां, तो उक्त फिल्मों से देश की जनता पर कुप्रभाव पड़ने के बारे में सरकार का क्या विचार है ?

सूचना और प्रसारण मंत्रालय में उप सचिवी (श्री धर्मवीर सिंह) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

Overstay of Pak. Nationals excluding Pak. Infiltrators in India

2480. SHRI HARI SINGH :

SHRI M. RAM GOPAL REDDY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Pakistani nationals excluding Pakistani infiltrators overstaying in India without Government's permission; and

(b) the steps taken by Government to send them back ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) 7,978 as on

30th June, 1971. This figure does not include information in respect of Jammu & Kashmir, Punjab, West Bengal and Nagaland, which is being collected and will be laid on the Table of the House.

(b) Action including prosecution and deportation, as may be appropriate, is taken according to the law relating to foreigners. Look-out notices are issued in respect of those who go underground and efforts are made to trace and deal with them according to law.

टेलीविजन कर्मचारियों के लिये विशेष
चिदेशी प्रशिक्षण

2481. श्री हरी सिंह : क्या सूचना
और प्रसारण मंत्री यह बताने की कृपा
करेंगे कि :

(क) क्या वर्ष 1970-71 के दौरान
टेलीविजन विभाग ने अपने कुछ कर्मचारियों
को टेलीविजन के विशेष प्रशिक्षण के लिए
अमरीका और इंग्लैंड भेजा था; और

(ख) यदि हां, तो उनके नाम क्या हैं
तथा उक्त प्रशिक्षण के लिए जाने से पहले
उनके ग्रीहदे क्या थे ?

सूचना और प्रसारण मंत्रालय में राज्य
मंत्री (श्रीमती नन्दिनी सतपथी) : (क) और
(ख). 1970-71 में आकाशवाणी के निम्न-
लिखित 6 अधिकारी टेलीविजन प्रशिक्षण
के लिए इंग्लैंड भेजे गए थे। अमरीका में
कोई अधिकारी नहीं भेजा गया :

क्रम संख्या	नाम	प्रशिक्षण के लिए भेजे जाने से पहले ग्रीहदे
1.	श्रीमती सुधा चोपड़ा	प्रोडक्शन सहायक, दिल्ली टेलीविजन केन्द्र
2.	श्री एस० सी० पराशर	निदेशक, श्रोता अनुसंधान, आकाशवाणी
3.	डा० जी० एस० गुंथे	अनुवादक व समाचार वाचक, आकाशवाणी
4.	श्री पी० सी० जेम्स	सहायक इंजीनियर, दिल्ली टेलीविजन केन्द्र
5.	श्री एस० एन० साधु	बिस्तार अधिकारी, रेडियो काश्मीर, श्रीनगर
6.	कुमारी सुनील बीर सिंह	प्रोड्यूसर, बैदेशिक सेवा प्रभाग, आकाशवाणी